



**CENTRE FOR BUSINESS LAW, AND ECONOMICS
HIMACHAL PRADESH NATIONAL LAW UNIVERSITY, SHIMLA**

**HPNLU JOURNAL OF TAX LAW
(ISSN: 2584-0428)**

CALL FOR PAPERS

The *HPNLU Journal of Tax Law* invites scholarly contributions from academicians, scholars, professionals, and policymakers for its Volume-IV (2025), scheduled to be published (online) by December 2025. The journal solicits scholarly contributions relating to legal cum theoretical developments in the field of Taxation laws and policies. Selection of entries shall be based on a double-blind peer review.

Send your manuscript in MS Word (.docx) format to jtl@hpnlu.ac.in. The email's subject shall be “**Submission to HPNLU-JTL-V4 <Title of Contribution>**”. The submissions must be sent by **November 20, 2025, via email only**. Queries about submission of papers and related matters may be directed to jtl@hpnlu.ac.in.

ABOUT THE JOURNAL

The *HPNLU Journal of Tax Law* is an annual double-blind peer-reviewed Journal of the HPNLU Centre for Law Business and Economics. The journal promotes scholarly research in tax laws, including international taxation and tax policies.

The *HPNLU Journal of Tax Law* is one of the first of its kind in India, where specific discussion through research is encouraged by academicians, professionals, practitioners, and researchers. Tax laws and policies are an urgent discourse in today's time frame, where the discussions on tax reforms are ubiquitous and affect every individual's life.

The Journal aims to provide a forum wherein intellectual discourse on tax laws and policies, along with state welfare policies and their impact on persons, is produced. These intellectual contributions are called upon to siphon the efforts and to propel better tax policies in India.

CATEGORIES FOR SUBMISSION

Contributions may be made through articles, notes, comments, and book reviews. In any category, the contribution should be a comprehensive and in-depth analysis of contemporary issues in tax laws and related policies, including international taxation.

The following word limits should be observed:

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- **ESSAYS & COMMENTS** (≥4000 to <6000 words)
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